

(5)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 573/93

DATE OF DECISION 26.7.93

Sh. S.S. Goswami

....

Applicant

V/s

U.O.I. & Ors.

....

Respondents

FOR THE APPLICANT

....

Sh. A. Kalia, counsel

FOR THE RESPONDENTS

....

Sh. P. P. Khurana, counsel

CORAM

Hon'ble Sh. B.S. Hegde, Member (J)

ORDER (ORAL)

(delivered by Sh. B.S. Hegde, M(J))

Ld. counsel for the respondent submits that next available quarter be given to the applicant on priority basis. Ld. counsel for the applicant, after discussion with his client, agreed to the suggestion made by the ld. counsel for the respondents and he is inclined to withdraw this O.A.

Accordingly OA is dismissed as withdrawn.

B.S. Hegde 26/7/93
(B.S. HEGDE)
MEMBER (J)